

1	2	3	4	5	6
17. Rajasthan	...	200	50	...	250
18. Sikkim	...	50	100	...	150
19. Tamil Nadu	3600	3600
20. Tripura	...	60	100	...	160
21. Uttar Pradesh	...	700	700
22. West Bengal	6000	...	6000
23. Andaman & Nicobar Islands...	15	...	15
24. Arunachal Pradesh	30	...	30
25. Chandigarh	...	50	50
26. Dadra & Nagar Haveli	35	35
27. Delhi	...	500	500	...	1000
28. Goa, Daman & Diu	300	300
29. Lakshadweep	15	15
30. Mizoram	190	...	190
31. Pondicherry	240	240
Total :	29290	4015	8390	800	42495

Expansion programme for modern food (India) industries at Cochin

80. PROF. K. V. THOMAS : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether production of breads, buns and other materials at Modern Food (India) Industries, Cochin Unit reached its target;

(b) whether there is any difficulty in selling the products of the Modern Food (India) Industries at Cochin;

(c) whether third line will be started to increase the production at Cochin; and

(d) the details of the expansion programmes chalked out for the Modern Food Industries at Cochin ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) The production at the Cochin unit of Modern Food Industries (India)

Limited was 98.8 per cent of the target and the utilisation of the installed capacity 91.1 per cent during April to December, 1985.

(b) Government of Kerala has stopped taking bread for its nutrition feeding programmes and this has created some difficulty in utilising the installed capacity.

(c) A third line has been set up as a stand-by line.

(d) There is no proposal for expansion of the capacity at present.

[Translation]

Setting up of spinning mill in Ballia district of U. P.

81. SHRI JAGANNATH CHOUHDARY : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have set up a spinning mill in Ballia district in Uttar Pradesh;

(b) if so, when it was set up and the target date fixed for its commissioning; and

(c) the annual production capacity fixed for this spinning mill ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) and (c). Do not arise.

[English]

Construction of hotels and tourist lodges

82. DR. SUDHIR ROY : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether Government propose to spend more money on building hotels and tourist lodges, as far every single bed in Northern India, the Western Region has 0.74 bed, the Southern Region 0.70 bed and the Eastern and North Eastern Region 0.28 bed; and

(b) whether such imbalance is conducive to tourist trade in a multi-destination country like India ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) and (b). The creation of hotel capacity in the country does not depend entirely on tourist trade but on several other factors such as commercial traffic, private sector initiative and availability of accommodation other than hotels. Central Government considers all regions as important tourist destinations and is engaged in constant efforts to create accommodation in tourist centres spread over the country in collaboration with the State Governments and is also encouraging private sector to build additional hotel capacity at the centres. Under the Seventh Five Year Plan, Government resources will be primarily spent on creation of accommodation for budget tourists and not on luxury hotels. In locating budget hotels in the public sector and approving the hotel projects in the private sector, all factors including regional availability will be kept in view.

Effects of differential excise duties on powerloom sector

83. SHRI VIJAY N. PATIL : Will the Minister of TEXTILES be pleased to state :

(a) what factors had the Government in its new textile policy to abolish differential excise duties between powerlooms and composite mill sectors;

(b) whether the new textile policy based on differential excise duties would not hit this tiny sector of powerlooms;

(c) if so, whether Government propose to reconsider the matter and not equate powerloom sector with the gigantic mill sector in regard to excise duties; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) The changes in excise duty were made in March 1985. There was thus no differential in excise duties between the decentralised and composite mill sectors, at the time when the Textile Policy was announced in June 1985.

(b) Textile Policy does not envisage differential excise duties.

(c) and (d). Do not arise.

Nomination of M.Ps. to delegation visiting abroad

84. SHRI BHATTAM SRIRAMAMURTY : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the number of Members of Parliament from each party included in any or all Government delegations which visited other countries during the last 12 months; and

(b) the names of such countries and of the Members of Parliament alongwith their party affiliation in these delegations and duration for which they toured abroad ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI